

CCPA 21/2009
[Arising out of OA No. 784/2005]

Uma Shankar Verma
Vs.
Shri Girish Bhatnagar & 5 Others.

ORDER

Date of Order : 26.05.2010

For the petitioner : None

For the respondents: Shri M.P. Dixit for Shri A. Haider, counsel for
the respondents.

Shri Dixit files a copy of the order dated 11.03.2010, whereby the impugned order passed by this Tribunal in OA No. 784 of 2005 has been set aside. In CWJC No. 5696 of 2009 dated 11.03.2010. Therefore, he submits that the CP has become infructuous. A copy of the order passed by the Hon'ble High Court, Patna may be kept on record.

In view of the submission made, the CP is dismissed and notice to the contemners stands discharged.


[A.K. Jain]/M[A]
srk.


[Anwar Ahmad]/M[J]